

Publication of addresses and telephone numbers of Booking Offices in Time Table

2638. SHRI AJIT KUMAR SAHA : Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the full postal addresses and telephone numbers of City Booking Offices were published in South Eastern Railway Time Table No. 43 for the benefit of the public;

(b) why the same have not been published in S.E. Railway Time Table which was issued in October, 1984, thereby putting the public to difficulty; and

(c) whether the same will be published in the next issue of S.E. Railway Time Table ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) Yes, Sir.

(b) and (c). Information regarding postal address and telephone numbers of City Booking Offices on S.E. Railway was temporarily excluded from S.E. Railway's Time Table. This information will be included in the next issue of the S.E. Railway Time Table.

Renovation of Stations on Rajkot Division

2639. SHRI PUNAM CHAND MITHA-BHAI VANKAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that no major additions, alterations and expansions have been made at Patan and many nearby railway stations on the Rajkot Division of Western Railway during the last three years;

(b) if so, the reasons therefor; and

(c) the steps taken by Government in this regard ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) Yes, Sir. No major additions/alterations have been done at Patan or nearby railway stations in last three years.

(b) and (c). Requirements of passenger amenities are reviewed constantly keeping in view the traffic growth and provision of additional amenities are carried out on programmed basis in accordance with the availability of funds and comparative needs of various stations. At Patan and nearby stations, existing passenger amenities have been considered adequate for present level of traffic.

Project Report of Neradi Barrage

2640. SHRI GIRIDHAR GOMANGO : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) what was the number of villages and lands in Andhra and Orissa portion shown as submerged in first report and subsequent revised reports of Neradi Barrage;

(b) whether it is a fact that the revised project reports were objected to by the Government of Orissa as the submergence area in Orissa portion was likely to be increased than first project report; and

(c) if so, the reasons for the increase of the submerged areas in revised reports by the Government of Andhra Pradesh in spite of the objection communicated by the Government of Orissa thereon ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) Land proposed to be acquired on account of submergence and construction of flood banks in Orissa and Andhra Pradesh is indicated in the project reports as under—

	In Orissa	In Andhra Pradesh
Project Report of 1978	216 ha	304 ha
Project Report of 1982	506 ha	179 ha

No villages have been proposed for acquisition on account of submergence in the project reports.